

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)... CC 8498/2000

(From the judgement and order dated 03/11/1999 in WP 27633/98 of The HIGH COURT OF A.P AT HYDERABAD)

COMMANDANT, 11TH BATTALION, A.P. Petitioner (s)

VERSUS

B.J. NAIK Respondent (s)

With I.A. No. 1 (C/delay in filing SLP)

Date : 15/12/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. Guntur Prabhakar, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Delay condoned.
Leave granted.
Stay in the meanwhile.
Tag with C.A. No.3618/2000.
Liberty to mention.

.SP1

Kalyani. (S.L. GOYAL)@@
AA
COURT MASTER @@
A AA